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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\+ CS(COMM) 1006/2025, I.A. 23754/2025, I.A. 23756/2025 & I.A. 8343/2026

NAYARA ENERGY LIMITED .....Plaintiff

Through: Mr. Dayan Krishnan, Sr. Adv. with Mr. Anukrit Gupta, Ms. Ayushi Saxena, Mr. Dev Singh and Mr. Krishnakant, Advs.

versus

SAP INDIA PRIVATE LIMITED & ANR. .....Defendants

Through: Mr. Susmit Pushkar, Mr. Anchit Oswal, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Advs. for D-1.
Mr. Madhav Suri and Ms. Akanksha Singh, Advs. for D-2.

CORAM:
HON'BLE MR. JUSTICE VIKAS MAHAJAN

O R D E R

% 02.04.2026

1. Mr. Susmit Pushkar, learned counsel appearing on behalf of defendant no.1 is still in the midst of his submissions.

2. List for his further arguments on 17.04.2026.

VIKAS MAHAJAN, J

APRIL 2, 2026
N.S. ASWAL

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